

CCPA-31/96

A. K. SHARMA

Vrs.

UNION OF INDIA & ORS.

1/10.04.96

Shri M. L. Paswan, Registrar I/c

It appears from the Scrutiny Report that this Contempt Petition is free from defects. Accordingly let it be registered and listed before Hon'ble Bench for hearing on admission, <sup>7</sup> ~~6.5.96~~ 8

*AS*  
(M. L. Paswan)  
Registrar I/c

2/06.05.96

Counsel for the applicant : Shri M. K. Ambastha.

Shri M. K. Ambastha, learned counsel for the applicant prays for withdrawal of the CCPA. The same is dismissed as withdrawn.

SKJ

*N. K. Verma*  
(N. K. Verma)  
Member (A)